

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
SHREE RAMRAJYA COTEX PRIVATE LIMITED OPERATING IN TEXTILES INDUSTRY
AT
GONDAL (GUJARAT)

(Under Regulation 36A (1) of the Insolvency and Bankruptcy Bank of India (Insolvency
Resolution Process for Corporate Persons) Regulations, 2016

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	SHREE RAMRAJYA COTEX PRIVATE LIMITED (IN CIRP) CIN: U01403GJ2007PTC051608
2.	Address of the registered office	A-63, New Sardar Marketing Yard By Pass Gondal, NH-8B Gondal, Gujarat- 360311 India
3.	URL of website	Not Available
4.	Details of place where majority of fixed assets are located	Not Available
5.	Installed capacity of main products/ services	There have been no business activities/operations in the Corporate Debtor since 2014. Thus, no major capacity for main product is installed for the Corporate Debtor.
6.	Quantity and value of main products/ services sold in last financial year	There have been no business activities/operations in the Corporate Debtor since 2014.
7.	Number of employees/ workmen	0
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	All the details are available at the office of the Resolution Professional and can be sought by sending mail at cirp.ramrajya@gmail.com after executing a confidential undertaking
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Can be obtained by emailing at: cirp.ramrajya@gmail.com
10.	Last date for receipt of expression of interest	19 th April, 2023
11.	Date of issue of provisional list of prospective resolution applicants	29 th April, 2023
12.	Last date for submission of objections to provisional list	04 th May, 2023
13.	Process email id to submit EOI	cirp.ramrajya@gmail.com

Date: - 04th April, 2023
Place: - Ahmedabad



Keyur J Shah

IP Keyur J Shah
Resolution Professional
Shree Ramrajya Cotex Private Limited
IBBI Reg. No.: IBB/IPA-002/IP-N00244/2017-18/10729
AFA Number: AA2/10729/02/201123/202348
AFA valid upto 20/11/2023
Address: 1007, Sun Avenue One, Near Shreyas Foundation, Manekbaug Society, Ambawadi, Ahmedabad, Gujarat - 380015